

**SECTION IV**  
**IN THE SUPREME COURT OF INDIA**  
**CIVIL APPELLATE JURISDICTION**

**CIVIL APPEAL NOS. 830, 653, 654, 700, 828, 832, 836, 875-876, 886,**  
**887, 888, 989, 990, 992, 1006, 1009, 1014, 1015 & 1017 OF 2011, SLP(C)**  
**NOS. 1628 & 14408 OF 2011 AND C.A. NO. 313 OF 2012**

**WITH**

**INTERLOCUTORY APPLICATION NO. 3, 3**

(Application for direction in C.A. Nos. 653/2011, 654/2011)

**AND**

**INTERLOCUTORY APPLICATION NO. 4 AND 5**

(Application for directions and early hearing in C.A. No. 828/2011)

**AND**

**INTERLOCUTORY APPLICATION NO. 2,**

(Application for directions in C.A. No. 832/2011 and 887/2011)

**AND**

**INTERLOCUTORY APPLICATION NO. 9**

(Application for directions in C.A. No. 836/2011)

**AND**

**INTERLOCUTORY APPLICATION NO. 3 AND 5**

(Application for permission to file additional documents alongwith  
exemption from filing official translation in C.A. No. 886/2011)

**AND**

**INTERLOCUTORY APPLICATION NO. 3 AND 5**

(Application for permission to file additional documents alongwith  
exemption from filing official translation in C.A. No. 886/2011)

**AND**

**INTERLOCUTORY APPLICATION NO. 5**

(Application for directions in C.A. No. 888/2011)

**AND**

**INTERLOCUTORY APPLICATION NO. 9, 2, 2, 3, 3, 2 & 2**

(Application for impleadment in C.A. No. 989, 990, 992, 1006, 1014, 1015  
and 1017/2011)

M/S Chandra Lakshmi Safety Glass Ltd. etc. etc.

..Appellants

**VERSUS**

State of Haryana & Ors.

...Respondents

**(BATCH OF 22 MATTERS AND SERVICE IS COMPLETE IN ALL THE  
MATTERS)**

### OFFICE REPORT

The instant appeals are by Special Leave granted by this Hon'ble Court's Order dated 05.01.2011.

It is submitted that all the appeals and SLP(C) above-mentioned are filed by **private parties** and service is complete in all the matters.

#### SERVICE POSITION IS GIVEN BELOW:-

<b>Sl. No.</b>	<b>C.A. NO.</b>	<b>SERVICE POSITION</b>	<b>Private parties /Govt. bodies</b>
1.	830/2011	Service is complete.	Govt. Body.
2.	653/2011	Service is complete. Counsel for the appellant has filed I.A. No. 3 of 2014(directions) which has been directed to list with appeal vide Court's Order dated 14.11.2014.	Govt. Body.
3.	654/2011	Service is complete. Counsel for the appellant has filed I.A. No. 3 of 2014(application for directions) which has been directed to list with appeal vide Court's Order dated 14.11.2014.	Govt. Body.
4.	700/2011	Service is complete.	Govt. Body.
5.	828/2011	Service is complete. I.A. No. 4(application for directions) has been directed to list with appeal vide Court's Order dated 05.12.2014. I.A. No. 5 (application for early hearing) filed by Mr. M.L. Sharma, Advocate for appellant has been directed to along with the appeal vide Court's order dated 05.12.2014.	Govt. Body.
6.	832/2011	Service is complete. I.A. No. 2 of 2014 (application for directions) has been directed to list with appeal vide Court's Order dated 05.12.2014.	Govt. Body.
7.	836/2011	Service is complete. I.A. No. 9 of 2014 (application for directions) has been directed to list with appeal vide Court's Order dated 14.11.2014.	Govt. Body.
8.	875-876/2011	Service is complete.	Govt. Body.

9.	886/2011	Service is complete. Mrs. Kamaldeep Gulai, Advocate for appellants has on 07.12.2013 filed applications for permission to file additional documents alongwith exemption from filing official translation. The same has been registered as I.A. Nos. 3 and 4.	Govt. Body.
10.	887/2011	Service is complete. I.A. No. 2 of 2014 (application for directions) has been directed to list with appeal vide Court's Order dated 14.11.2014.	Govt. Body.
11.	888/2011	Service is complete. I.A. No. 5 of 2014 (application for directions) has been directed to list with appeal vide Court's Order dated 14.11.2014.	Govt. Body.
12.	989/2011	Service is complete. Ms. Naresh Bakshi, Advocate has filed an application for impleadment to implead the party as Respondent No. 4. The same has been registered as I.A. No. 5.	Govt. Body.
13.	990/2011	Service is complete. Ms. Naresh Bakshi, Advocate has filed an application for impleadment to implead the party as Respondent No. 4. The same has been registered as I.A. No. 2.	Govt. Body.
14.	992/2011	Service is complete. Ms. Naresh Bakshi, Advocate has filed an application for impleadment to implead the party as Respondent No. 4. The same has been registered as I.A. No. 2.	Govt. Body.
15.	1006/2011	Service is complete. Ms. Naresh Bakshi, Advocate has filed an application for impleadment to implead the party as Respondent No. 4. The same has been registered as I.A. No. 3.	Govt. Body.
16.	1009/2011	Service is complete.	Govt. Body.

17.	1014/2011	Service is complete. Ms. Naresh Bakshi, Advocate has filed an application for impleadment to implead the party as Respondent No. 4. The same has been registered as I.A. No. 3.	Govt. Body.
18.	1015/2011	Service is complete. Ms. Naresh Bakshi, Advocate has filed an application for impleadment to implead the party as Respondent No. 4. The same has been registered as I.A. No. 2.	Govt. Body.
19.	1017/2011	Service is complete. Ms. Naresh Bakshi, Advocate has filed an application for impleadment to implead the party as Respondent No. 4. The same has been registered as I.A. No. 2.	Govt. Body.
20.	SLP(C) No. 1628/2011	Service is complete.	Govt. Body.
21.	SLP(C) No. 14408/2011	Service is complete.	Govt. Body.
22.	313/2012	Service is complete.	Govt. Body.

The appeals and SLP(C) above-mentioned are listed before the Hon'ble Court with this office report.

Dated this the 20<sup>th</sup> day of January, 2015.

**ASSISTANT REGISTRAR**

**Copy to:**

1. Mrs. Kamaldeep Gulati, Advocate  
A-22, 2nd floor, Kailash Colony, New Delhi
2. Dr. Kailash Chand, Advocate  
Supreme Court, Library 2, New Delhi 110001
3. Ms. Naresh Bakshi, Advocate  
H-16, Main Market, Rajouri Garden, New Delhi
4. Mr. Ranbir Singh Yadav, Advocate  
23, Lawyers Chambers, Supreme Court

5. Mr. B.S. Banthia, Advocate  
501, Nirmal Tower, 26, Bharakhamba Road,  
Connaught Place, New Delhi
6. Mr. Mohan Lal Sharma, Advocate  
J-366, Old Rajinder Nagar, ND-60
7. Mr. D.N. Goburdhan, Advocate  
30 Lawyers Chamber, Supreme Court, Delhi
8. Ms. Madhu Moolchandani, Advocate  
N-20, Malviya Nagar, New Delhi
9. Mr. S.K. Sabharwal, Advocate  
D-5, West Patel Nagar, New Delhi
10. Dr. Monika Gusain, Advocate
11. Mr. Punit Dutt Tyagi, Advocate  
15, Lawyers Chambers , Supreme Court of India
12. Mr. Devashish Bharuka, Advocate  
No. 84, Lodhi Estate, New Delhi -03
13. Mr. Satyapal Khushal Passi, Advocate  
15A, B Pocket, SF House, Near CRPF Camp, Vikas Prui Extn., ND

**ASSISTANT REGISTRAR**